## GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

# RAJYA SABHA UNSTARRED QUESTION NO. 2155 TO BE ANSWERED ON 07.08.2025

#### **Plastic Waste**

#### 2155. SHRI DEREK O' BRIEN:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of quantity of plastic waste generated during the last five years, year-wise;
- (b) the number of fully operational Plastic Waste Management Units (PWMUs) in the country;
- (c) the percentage of total plastic waste generated is recycled;
- (d) whether Government has done any assessment on the impact of increasing use of plastic bottles and bags on mountain ecosystem; and
- (e) if so, details thereof and if not, the reasons therefor?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI KIRTI VARDHAN SINGH)

(a) to (e): Based upon the information provided by State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs) to CPCB, the quantity of plastic waste generation during 2018-19 to 2022-23 are as follow:

Financial Year	Plastic waste Generation (TPA)		
2018-19	3360043.45		
2019-20	3469781.73		
2020-21	4126808.44		
2021-22	3901802.06		
2022-23	4136188.83		

As reported by States / UTs on Integrated Management Information System of Swachh Bharat Mission Grameen Phase II, till 5<sup>th</sup> December 2024, 978 Plastic Waste Management Units (PWMUs) are currently operational. The Swachh Bharat Mission Grameen Phase II is implemented by Department of Drinking Water and Sanitation, Government of India.

The Plastic Waste Management Rules, 2016, provide the statutory framework for environmentally sound management of plastic waste across the country, including in mountain ecosystems. In order to reduce pollution caused by littered and unmanaged plastic waste, the Ministry of Environment, Forest and Climate Change has already prohibited identified single use plastic items, which have low utility and high littering potential, with effect from 1 July, 2022. Further, the Ministry of Environment, Forest and Climate Change has also

notified the Guidelines on Extended Producer Responsibility (EPR) for plastic packaging vide Plastic Waste Management (Amendment) Rules, 2022, on 16th February, 2022. The Guidelines stipulate mandatory targets on Producers, Importers and Brand owners (PIBOs) for recycling of plastic packaging waste, reuse of rigid plastic packaging and use of recycled plastic content. The guidelines provide for moving towards sustainable plastic packaging and reducing the plastic foot print.

153 lakh tons of plastic packaging waste has been processed by registered plastic waste processors, since 2022. As per available information, the plastic packaging waste covered under EPR obligation of registered PIBOs and the plastic packaging recycled under fulfilment of their EPR obligations, year-wise, is given in table below:

Financial Years (FYs)	Number of PIBOs	EPR Target (lakh tons)	EPR target Fulfilled (lakh tons)
2022-23	12,602	27.22	24.96
2023-24	37,478	61.52	46.36

\*\*\*